NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/208/ (IB)/2017 **PETITION NUMBER** NAME OF THE PETITIONER(S) : DHANALAKSHMI AGENCIES : CHENNAI CNC TOOL ROOM PVT LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 433 (e)(f) SIGNATURE S.No. NAME (IN CAPITAL) **DESIGNATION** REPRESENTATION BY WHOM S. Jerald Lenin petition.

ORDER

Counsel for petitioner present. While making submissions, counsel for petitioner stated that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 till now. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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